

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

UNDER SECTION

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

CT. SELVAMANI ACA. Suthoviled Reprisontation Officerman.
Chartoud Accountant. for Petitioner Sulpanner.
Arrand, Song & Dhauve Counsel for Responded.
Wep by Dhauva No. 4

ORDER

Shri C T Selvamani, Chartered Accountant, representing the petitioner present and submitted that he has sent notice to R5 & R6 and filed an affidavit in proof of the same. No representation on behalf of R5 & R6. Shri Dhruva, counsel representing R4 present and sought time for filing counter. Counsel for petitioner filed a CA for production of documents by R4, copy of the same is served to the other side for filing counter. Time extended at request. Put up on 04.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)